

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1755
ANSWERED ON:01.08.2003
FDI INFLOW
NAWAL KISHORE RAI;SUSHIL KUMAR INDORA

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the policy regarding giving approval to the foreign capital investment in the country is in force for about a decade now;
- (b) if so, whether the amount of foreign capital investment in India is still less in comparison to other big nations of Asia;
- (c) if so, the amount of investment of foreign capital made in India, China, Malaysia, Indonesia, Singapore and South Korea during the year 2002-2003; and
- (d) the amount of investment made by Indian companies in foreign countries during the said period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI CH. VIDYASAGAR RAO)

(a)to(c): The new Industrial Policy, including the Foreign Direct Investment policy, has been in force since July 1991. The estimated FDI inflows in India during 2002-03 has been US\$ 2.57 billion.Under the on-going exercise of realigning FDI statistics to international best practices, this has been provisionally revised to US\$ 4.66 billion. The World Investment Report 2002 includes FDI statistics only upto 2001.

The FDI inflows according to this report in India and other Asian countries during 2001 are as under:

Country Year 2001 (in US \$ billion)

India	3.40
China	46.85
Malaysia	0.55
Indonesia	-3.28
Singapore	8.61
Republic of Korea	3.20

(d): The amount of Foreign Direct Investment (FDI) made by Indian companies abroad during 2002-2003 has been estimated as US \$ 0.459 billion. Under the on-going exercise of realigning FDI statistics to international best practices, this has been provisionally revised to US\$ 1.049 billion.